

**Failure of Delhi Police in regulating Traffic**

845. SHRI JAI PRAKASH NARAYAN SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi Police have failed to regulate traffic on Delhi roads with the result on an average four persons are killed every day on Delhi roads;

(b) if so, what steps have been taken to draw/develop strategies for better traffic management;

(c) whether motorcyclist, two-wheelers and auto rickshaw drivers are not properly warned of erratic traffic on Delhi roads causing chaos at every inter-section; and

(d) if so, what steps Government proposes to take to educate particular traffic offender?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) No, Sir. It is incorrect to say that Delhi Police have failed to regulate traffic on Delhi roads. Delhi Police have consistently worked for bringing down the number of road accidents. In order to tackle the situation in a comprehensive manner in the NCT of Delhi, the Delhi Traffic Police have prepared a Traffic Management Plan, which is based on the principles of road safety education, regulation, enforcement and engineering solutions. Based on this Traffic Management Plan, the Delhi Traffic Police have taken a number of steps to decongest and streamline the traffic in the NCT of Delhi.

(c) and (d) It is not correct to say that motorcyclists, two-wheelers and auto rickshaw drivers are not made aware of traffic on Delhi roads causing chaos at every intersection. Apart from this, strict action is taken by Delhi Police against violations by drivers of two-wheelers and TSRs. In addition, regular campaigns are also organized to sensitize two-wheeler riders and auto rickshaw drivers about the lane discipline, intersection discipline, round-about discipline etc. to avoid congestion and chaos on Delhi roads.

**Geographical limit of GTA**

†846. SHRI SAMAN PATHAK :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is taking any concrete steps to implement the agreement which was signed on formation of Gorkhaland Territorial Administration (GTA) through tri-partite agreement on Darjeeling;

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† Original notice of the question was received in Hindi.